

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

DATED: ALLAHABAD: July 25, 2006

No. 1344 /DR(S)/2006

The Name of Sri "Rajeev Maheshwari" in Court's Notification No. 1337/DR(S)/2006 dated 24.7.2006 be read as "Rajiv Maheshwaram"

No. 1345 /DR(S)/2006

The word "Deorai" in Court's Notification No. 1341/DR(S)/2006 dated 24.7.2006 be read as "Deoria".

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 151/DR (S)/2006: Allahabad: Dated: July 25 , 2006.

In continuation to Court's Endorsement No. 148/DR(S)/2006 dated 24.7.2006, copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place Notification before Hon'ble Judges, Sitting at Lucknow Bench, Lucknow. (Information available on Email).
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
8. Sri Rajiv Maheshwaram & Sri Ramesh Chand newly appointed candidates Civil Judge, Junior Division.
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Section Officer (Admin. H) Section, High Court, Allahabad
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(K. K. RANJAN)
DEPUTY REGISTRAR (SERVICES)